Name of the corporate debtor: M/s Delhi Diamonds Pvt Ltd. Date of commencement of liquidation:17/02/2022.; List of stakeholders as on:18/04/2022 Annexure-1

List of secured financial creditor

	•	•	
•	-		
		١	

Amount of Nature of Amount Claim claim covered by security admitted security interest relinquishe d? y 999489025 Financial Rs. 99948902: Yes	Details of claim admitted Amount of Nature of covered by security interest admitted admitted security interest relinquishe d? interest interest (Yes/No) Ninty 999489025 Financial Rs. 99948902: Yes Value of stocks India Rs.	Details of claim admitted Amount of Nature of covered by security admitted admitted admitted interest interest interest yes/No) Vinty 999489025 Financial Rs. 999489022 Yes Nil Details of Security Interest relinquishe d? (Yes/No) Value of stocks India Rs. Nil Hypothecated to Bank of India Rs.	Details of claim admitted Amount of Nature of claim covered by admitted claim claim security interest guarantee of claims admitted relinquishe admitted (Yes/No) Ninty 999489025 Financial Rs. 99948902. Yes Value of stocks Nil 100% Details of claim admitted Whether Details of Security covered by total amount guarantee of claims relinquishe d? interest (Yes/No) Nil 100%	Amount of Nature of covered by ecurity admitted admitted admitted Vhether Details of Security covered by relinquishe d? interest in
nt of Nature of Amount Whether claim covered by security interest relinquishe interest interest (Yes/No) P489025 Financial Rs. 99948902: Yes	nt of Nature of Amount Claim covered by security interest ted security interest d? Interest (Yes/No) Rs. 99948902! Yes Value of stocks hypothecated to Bank of lindia Rs.	nt of Nature of Amount Whether Details of Security Amount claim covered by security interest guarantee d? ted claim security interest relinquishe d? interest (Yes/No) 489025 Financial Rs. 99948902; Yes Value of stocks hypothecated to Bank of India Rs.	Details of claim admitted nt of Nature of claim covered by claim security interest ed claim security interest relinquishe interest relinquishe interest (Yes/No) 489025 Financial Rs. 99948902: Yes Value of stocks hypothecated to Bank of India Rs.	Details of claim admitted nt of Nature of claim claim claim security interest d? interest interest
Details of claim admitted f Amount Whether covered by security interest relinquishe interest (Yes/No) Rs. 99948902: Yes	Details of claim admitted Mether Details of Security covered by security interest relinquishe d? Interest (Yes/No) Rs. 99948902! Yes Value of stocks hypothecated to Bank of India Rs.	Details of claim admitted f Amount Whether Details of Security covered by security interest relinquishe d? interest (Yes/No) Rs. 99948902. Yes Value of stocks Nil India Rs. India Rs.	Details of claim admitted f Amount Whether Details of Security covered by security interest guarantee of claims relinquishe d? interest (Yes/No) Rs. 99948902 Yes Value of stocks Nil 100% Franction of claims admitted share in covered by cotal amount guarantee of claims admitted admitted	Details of claim admitted f Amount Whether covered by security interest relinquishe interest (Yes/No) Rs. 99948902. Yes Nalue of stocks hypothecated to Bank of India Rs. Details of Security Amount contingent covered by total amount total amount daim guarantee of claims Rmount % Amount % share in covered by total amount of claims guarantee of claims admitted admitted Nil 100% N/A
admittee ether urity rest nquishe	admitted ether Details of Security rest rest nquishe Value of stocks hypothecated to Bank of India Rs.	admitted ether Details of Security Amount covered by rest guarantee and should be a security of Security and should be secured by guarantee for stocks hypothecated to Bank of India Rs.	admitted ether Details of Security Amount (% share in total amount rest guarantee of claims admitted (% share in total amount for share in total amount for share in total amount admitted (% share in total amount for share in the share in	admitted admitted Amount of contingent total amount rest rest rquishe NO) Value of stocks hypothecated to Bank of lefter lefter standard lefter admitted Amount of contingent total amount of claims admitted admitted Amount of contingent total amount lefter standard lefter admitted admitted Amount of contingent admitted lefter in contingent total amount of claims admitted admitted admitted
admittee ether urity rest nquishe	admitted ether Details of Security rest nquishe Value of stocks hypothecated to Bank of India Rs.	admitted ether Details of Security Amount covered by rest quarantee nquishe Value of stocks hypothecated to Bank of India Rs.	admitted ether Details of Security Amount covered by Interest guarantee of claims of claims nquishe s/No) Value of stocks hypothecated to Bank of India Rs. E 14 14 14 16 Co. E 15 14 14 14 16 Co. Amount covered by total amount total amount admitted admitted	admitted admitted Amount of contingent covered by Interest guarantee guarantee s/No) Value of stocks hypothecated to Bank of India Rs. Amount of contingent contingent total amount of claims admitted admitted Amount of contingent contingent total amount of claims admitted admitted
	of	Amount covered by guarantee	Amount % share in covered by total amount guarantee of claims admitted Nil 100%	Amount of contingent covered by guarantee of claims Nil Amount % share in claim claim admitted Amount of contingent admitted
% share in total amount of claims claim dues, that may be admitted Amount of Amount of Amount of any mutual dues, that may be set off	Amount of Amount of any contingent of any mutual dues, that may be set off	n mutual dues, that may be set off	= -	
% share in total amount of claims claim dues, that may be admitted Amount of Amount of Amount of any mutual dues, that may be set off	Amount of Amount of any contingent of any mutual dues, that may be set off	ount of Amount ingent of any mutual dues, that may be set off	-	nount in ₹) nount An claim cla jected un ver n
Amount of Amount in a contingent of any total amount of claim claim mutual of claim admitted Amount of Amount of Amount of any of claim mutual rejected may be set off admitted Amount of Amount in a dividingent of any of claim mutual rejected may be set off admitted	Amount of Amount contingent of any nunt claim dues, that may be set off N/A N/A	ount of Amount ingent of any mutual dues, that may be set off		nount in ₹) nount Amount of Reclaim claim claim under verificatio n Nil

